

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. † 3486
TO BE ANSWERED ON FRIDAY, MARCH 16, 2018
25 PHALGUNA, SAKA 1939**

Loan to States for Food Procurement

†3486. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of FINANCE be pleased to state:

- a) the details of loan disbursed to States by the Union Government for procurement of food items during the last three years, State/UT-wise;
- b) whether the Union Government has taken cognizance of misappropriation of funds of this loan by the States during the said period and if so, the details thereof; and
- c) the corrective measures/action taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE

(SHRI PON. RADHAKRISHNAN)

(a) to (c) No loan has been disbursed to the States by Ministry of Finance for procurement of food items during the last three years. However, on advice of RBI, consent under Article 293(3) of the Constitution of India is provided by Department of Expenditure to the States for obtaining Cash Credit Limit from Banks for procurement of Wheat and rice/paddy.
